

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 03-08-20 TO 27-08-2020

| <u>S. NO.</u> | <u>APPEAL NO.</u> | <u>FINAL ORDER NO.</u> | <u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u> | <u>DATE ON WHICH ORDER SENT FOR DISPATCHED</u> |
|---------------|---------------------------------|------------------------|--|--|
| 1 | C/51143/2019 | 50732/2020 | 3/8/2020 | 5/8/2020 |
| 2 | C/52114/2019 | 50733/2020 | 3/8/2020 | 5/8/2020 |
| 3 | ST/51722/2015 | 51847/2019 | 6/8/2020 | 7/8/2020 |
| 4 | ST/51161/2014 | 50734/2020 | 4/8/2020 | 7/8/2020 |
| 5 | ST/51818/2015 | 50735/2020 | 4/8/2020 | 7/8/2020 |
| 6 | ST/51738/2016 | 50736/2020 | 4/8/2020 | 7/8/2020 |
| 7 | ST/51138/2017 | 50737/2020 | 6/8/2020 | 7/8/2020 |
| 8 | ST/50223/2016,ST/54514/2015 | 50738-50739/2020 | 6/8/2020 | 7/8/2020 |
| 9 | ST/53240,53241/2015 | 53638-53639/2018 | 11/8/2020 | 11/8/2020 |
| 10 | ST/56076/2014 | 53640/2018 | 11/8/2020 | 11/8/2020 |
| 11 | ST/51670/2017 | 50744/2020 | 11/8/2020 | 11/8/2020 |
| 12 | C/50869/2019 | 51850/2019 | 11/8/2020 | 13/8/2020 |
| 13 | C/52677/2019 | 51851/2019 | 11/8/2020 | 13/8/2020 |
| 14 | C/51067/2019 | 51852/2019 | 11/8/2020 | 13/8/2020 |
| 15 | C/50093/2019 | 51853/2019 | 11/8/2020 | 13/8/2020 |
| 16 | C/51076/2019 | 51856/2019 | 11/8/2020 | 13/8/2020 |
| 17 | C/53600/2018 | 51862/2019 | 17/8/2020 | 18/8/2020 |
| 18 | C/52214/2019 | 50746/2020 | 17/8/2020 | 21/8/2020 |
| 19 | C/51587,51589/2019 | 50747-50748/2020 | 17/8/2020 | 21/8/2020 |
| 20 | AD/50100,50103,52291-52292/2019 | 50740-50743/2020 | 25/8/2020 | 27/8/2020 |
| | STAY/MISC ORDERS | | | |
| 1 | AD/52292/2019 | 50181/2020 | 25/8/2020 | 27/8/2020 |
| 2 | AD/52291/2019 | 50182/2020 | 25/8/2020 | 27/8/2020 |
| 3 | C/50865/2020 | 50183/2020 | 10/8/2020 | 11/8/2020 |
| 4 | C/51056/2019 | 50184/2020 | 13/8/2020 | 18/8/2020 |
| 5 | ST/51665/2016 | 50185/2020 | 17/8/2020 | 21/8/2020 |

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

31.8.20

ASSTT. REGISTRAR